

MEGHALAYA LEGISLATIVE ASSEMBLY

RE-ASSEMBLED BUDGET SESSION, 2009

**BULLETIN PART 1
(Brief record of proceedings)**

FIRST SITTING OF THE SECOND PART OF THE FOURTH SESSION

19TH JUNE 2009

10.00 AM

Speaker in Chair

1. National Anthem

National Anthem was played.

10.02 AM

2. Introduction of Principal Secretary

The Speaker introduced Shri R. Kothandaraman, the new Principal Secretary to the House and the Secretariat to the House.

10.03 AM

3. Observations by Speaker on the notice of adjournment motion tabled by Shri James K. Sangma

Shri James K. Sangma sought to know the decision of the Speaker on his notice for an adjournment motion on the Shillong Jail break case, which he had tabled at 9.15 AM on that day. The Speaker informed him that the notice was under his consideration. Dissatisfied, he and other members in opposition to the Government, staged a walk out.

10.15 AM

4. Report of the Business Advisory Committee

- (i) The Speaker made a report to the House on the recommendations of the Business Advisory Committee made at its sitting on the 8th June, 2009, in regard to the business for the current session; and
- (ii) The House adopted the motion moved by Shri M. M. Danggo, Minister of Parliamentary Affairs for agreement with the Business Advisory Committee's recommendations.

10.17 AM

5. Laying of Paper

Dr. D. D. Lapang, the Chief Minister laid a copy of the Annual Report and Accounts of the Meghalaya State Warehousing Corporation for the year 2006-07.

10.18 AM

6. Introduction of Government Bill

The motion for leave to introduce the Industrial Disputes (Meghalaya Amendment) Bill, 2009, was moved by Dr. Mukul Sangma, the Deputy Chief Minister, and adopted. The Deputy Chief Minister thereafter introduced the Bill.

10.20 AM

7. Motion of Thanks to the Governor's Address

Dr. D. D. Lapang, the Chief Minister replied to the debate on the Motion of Thanks to the Governor's Address delivered to the House on the 16th March, 2009. The Motion was put to vote and adopted.

10.25 AM

The Speaker adjourned the House till 10.00 AM on the 22nd June, 2009.

	<p>R. KOTHANDARAMAN PRINCIPAL SECRETARY</p>
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